

के इस स्टेशन पर रुकने की आवश्यकता की ओर ध्यान दिवाने के विचार से दो बार सभी गतिधियों को 8-10 घण्टे तक रोक के रखा था ;

(घ) क्या गत कुछ वर्षों के दौरान रेल में चढ़ने की जल्दबाजी के कारण सैकड़ों लोगो को अपनी जान गंवानी पड़ी ; और

(ङ) यदि भाग (क) से (घ) तक का उत्तर स्वीकारात्मक हो तो क्या सरकार का विचार लोकहित में कोडरमा स्टेशन पर डीलक्स रेलगाडी के 5 मिनट तक रुकने की व्यवस्था करने का है ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) :  
(क) से (ङ) सूचना एकट्ठी की जा रहा है और सभा पढल पर रख दी जायेगी।

**Memorandum from All India Co-ordination Committee of Working Women**

3700. SHRI SOMNATH CHATTERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received any memorandum from the All India Co-ordination Committee of Working Women on the 25th March, 1980;

(b) if so, the salient points in the memorandum; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The main points of the memorandum are as under:

(i) Security of Working Women;

(ii) Contract Labour and denial of minimum wage to women workers.

(iii) Strict enforcement of the Minimum Wages Act.

(iv) Implementation of the Equal Remuneration Act.

(v) Provision of Creches wherever women need them at the place of work or, colonies of employees.

(vi) Reduction of working hours of Nurses to 7 hours and increase in the number of Nurses in hospitals.

(c) The memorandum is receiving the attention of Government.

**Improvement of Janakadirpur Railway Station**

3701. SHRI BRAJA MOHAN MOHANTY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal under consideration to improve Janakadirpur Railway Station in Puri District of Orissa;

(b) whether Government have stopped Betel leaf booking in the station; and

(c) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Janakadirpur is a passenger halt station only. At present there is no proposal for upgradation/augmentation of existing facilities at this station.

(b) and (c). Being only at passenger half station, no goods or parcels booking is done at this station. The question of stopping betel leaf booking therefore does not arise.

**Bhavnagar-Tarapur Line**

3702. SHRI NAVIN RAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) at what stage the matter regarding Bhavnagar-Tarapur broad gauge railway line is lying;

(b) how many times different surveys were undertaken and how much

expenditure was incurred thereon; and

(c) whether Government are aware that people in this area strongly feel about railway's attitude towards the needs of trade and commerce of Bhavnagar district by rejecting this scheme demanded since 30 years?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). There is no proposal to lay a broad gauge line from Bhavnagar to Tarapur. So far four surveys were done in 1953, 1957-58, 1968 and 1977 at a cost of Rs. 13,559, 1,31,000, 71,652 and 5,06,195 respectively. The Final location survey done in 1977 revealed that this 149 kms. line will cost Rs. 33.65 crores and even with 100 per cent inflation of fares in distance, this would give return of only 1.77 per cent (DCF). Therefore this was not processed.

मीनाक्षी ट्रेन का चलना

3701. श्री गिरधारी लाल श्याम : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मीनाक्षी ट्रेन सप्ताह में केवल दो बार ही अजमेर (राजस्थान) से आती-जाती है ;

(ख) क्या अजमेर और खंडवा के बीच कोई तेज रेलगाड़ी नहीं चलती है ; और

(ग) क्या अजमेर से आने-जाने के लिए मीनाक्षी ट्रेन प्रतिदिन चलाने का प्रबन्ध किया जायेगा ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) :

(क) 69/70 अजमेर-काचेगुडा एक्सप्रेस, एक तेज अनुसूची के अनुसार, सप्ताह में दो बार अजमेर से आती-जाती है।

(ख) सप्ताह में दो बार चलने वाली 69/70 अजमेर-काचेगुडा एक्सप्रेस के अतिरिक्त अजमेर-खण्डवा खंड पर 71/72 फास्ट पैसेंजर चलती है।

(ग) मार्गवर्ती खंडों पर जो प्रायः संतुष्टि बिन्दु तक काम कर रहे हैं, लाइन क्षमता की तंगी होने के कारण, वर्तमान में, 69/70 अजमेर-काचेगुडा एक्सप्रेस के चक्कर बढ़ाना परिचालनिक दृष्टि से व्यवहारिक नहीं है।

Demurrage Accounted against F.C.I.

3704. SHRI GADADHAR SAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to a News-item in the *Economic Times* dated the 18th June, 1980 that an average of daily demurrage of Rs. 16,000 is being accounted against the Food Corporation of India;

(b) if so, the reasons therefor;

(c) the steps taken, so far, for lifting the consignment;

(d) whether it is also a fact that some of the wheat has been damaged and pilfered and if so, whether any connivance of Railway Protection Force has been found; and

(e) if so, the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) The detention to loaded wagons at Rae Bareli was on account of difficulties in unloading of wagons by the Food Corporation of India within the permissible free time after these were placed in the goods shed siding for unloading on 14-6-1980. The wagons were released by Food Corporation of India on 17-6-1980 after being replaced at the goods shed as wanted by them.

(c) The consignments were taken delivery of and removed by Food Corporation of India on 19-6-1980 after paying demurrage amounting to Rs. 52,386.60.

(d) and (e). While there was no damage to the consignments, a case of pilferage with suspected connivance of Railway Protection Force staff has been registered under Section 3 RP (UP) Act on 15-6-1980. The concerned Railway Protection Force staff have been placed under suspension and transferred from Rae Bareli. The case is under investigation.